

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE**

DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA

**UNSTARRED QUESTION NO. †389
TO BE ANSWERED ON FRIDAY 3rd FEBRUARY, 2017
[14 Magha, 1938 (SAKA)]**

“Allocation of Funds to States”

**No. †389. SHRI VISHNU DAYAL RAM:
SHRI HARI MANJHI:**

Will the MINISTER OF FINANCE be pleased to state:

- (a) the details of quantum of funds allocated to all the States including Jharkhand and Bihar as per tax sharing and other grants during the financial years 2014-15 and 2015-16;
- (b) whether any funds are pending to be allocated to States including Jharkhand and Bihar as per the sharing method proposed by the 14th Finance Commission;
- (c) If so, the details thereof, year/State/UT-wise; and
- (d) the time by which the said fund allocations are likely to be made to States including Bihar and Jharkhand?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(Shri ARJUN RAM MEGHWAL)**

- (a) The State-wise detail including Jharkhand and Bihar of funds allocation in respect of shareable Taxes/Duties and other Grants as per the approved recommendations of 13th Finance Commission for the year 2014-15 and 14th Finance Commission for 2015-16 is annexed. Share in Union Taxes / Duties are devolved on the basis of Revised Estimates for the year after making adjustment of actual collection of the previous year. Other Grants for a year are devolved as per allocation recommended by the respective Finance Commission. However, Union Territories do not fall under the jurisdiction of the Finance Commission.
- (b) to (d) No fund is pending for allocation to the States including Bihar and Jharkhand in respect of tax devolution as per the sharing method proposed by the 14th Finance Commission.

Funds allocated to the States as per Finance Commission Recommendations during 2014-15 and 2015-16

(₹ crore)

Sl. No.	State	2014-15			2015-16		
		Share in Central Taxes & Duties ^	Finance Commission Grants	Total	Share in Central Taxes & Duties ^	Finance Commission Grants	Total
1	Andhra Pradesh	13692.42	2173.62	15866.04	21893.79	8222.26	30116.05
2	Arunachal Pradesh	1109.98	864.83	1974.81	7075.58	158.74	7234.32
3	Assam	12283.71	1303.56	13587.27	16784.88	3282.94	20067.82
4	Bihar	36963.07	3888.04	40851.11	48922.68	2877.76	51800.44
5	Chhattisgarh	8363.03	1706.08	10069.11	15716.47	899.32	16615.79
6	Goa	900.54	327.90	1228.44	1923.76	38.54	1962.30
7	Gujarat	10296.35	3285.77	13582.12	15690.43	2075.91	17766.34
8	Haryana	3548.09	1147.44	4695.53	5496.22	849.89	6346.11
9	Himachal Pradesh	2644.17	1197.66	3841.83	3611.17	8436.15	12047.32
10	Jammu & Kashmir	4477.23	2971.01	7448.24	7813.48	10620.76	18434.24
11	Jharkhand	9487.01	1885.24	11372.25	15968.75	1109.57	17078.32
12	Karnataka	14654.25	3736.28	18390.53	23983.34	1771.93	25755.27
13	Kerala	7926.29	1733.44	9659.73	12690.67	5564.17	18254.84
14	Madhya Pradesh	24106.99	3802.83	27909.82	38397.84	2618.15	41015.99
15	Maharashtra	17602.97	5526.82	23129.79	28105.95	3926.81	32032.76
16	Manipur	1526.95	1744.71	3271.66	3142.42	2121.92	5264.34
17	Meghalaya	1381.69	875.44	2257.13	3276.46	642.63	3919.09
18	Mizoram	910.67	1066.37	1977.04	2348.11	2165.84	4513.95
19	Nagaland	1062.69	2116.14	3178.83	2540.72	3224.23	5764.95
20	Orissa	16181.21	2553.06	18734.27	23573.75	1685.87	25259.62
21	Punjab	4702.97	1649.33	6352.30	8008.90	969.61	8978.51
22	Rajasthan	19817.14	4243.70	24060.84	27915.93	2732.32	30648.25
23	Sikkim	809.33	456.32	1265.65	1870.28	48.72	1919.00
24	Tamil Nadu	16824.03	4262.61	21086.64	20353.86	2246.94	22600.80
25	Telangana	9795.40	1642.80	11438.20	12350.72	11005.42	23356.14
26	Tripura	1730.13	1023.88	2754.01	3266.02	1111.07	4377.09
27	Uttar Pradesh	66622.91	7341.57	73964.48	90973.66	1174.55	92148.21
28	Uttaranchal	3792.30	907.37	4699.67	5333.19	5352.45	10685.64
29	West Bengal	24594.93	3408.61	28003.54	37163.93	470.55	37634.48
	TOTAL	337808.45	68842.43	406650.88	506192.96	87405.02	593597.98

^ Fund allocation for the year is on RE basis after adjustment of Actuals of previous year.